

DIVISION BENCH
COURT - II

S-3

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/140(KB)2024
IA(I.B.C)/1228(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 26TH JUNE 2024

IN THE MATTER OF	INDIAN BANK VS SMT. MANJIRA DAS PERSONAL GUARANTOR OF PERSONAL GUARANTOR OF M/S DYNAMIC HATCHERIES PRIVATE LIMITED
UNDER SECTION	SECTION 95(1)

Appearance (via video conferencing/physically)

Mr. Santosh Kr. Ray, Adv.] For the Financial Creditor
Ms. Rituparna Sanyal, Adv.]
Ms. Zeba Khan, Adv.]
Ms. Muskan Saha, Adv.]

Mr. Siddhanth Makkar, Adv.] For the Resolution Professional

ORDER

1. Ld. Counsel appearing on behalf of the Financial Creditor present.
2. **IA(I.B.C)/1228(KB)2024:**
 - a. Hard copy of the petition is not available.
 - b. Let a copy of the report be shared with the Personal Guarantor for its objection if any, within a period of 10 days'.
 - c. List the matter on **11.07.2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**